

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/111/2021 IN CA/75/IB/2018 & CA/86/IB/2018 IN CP/563/IB/2017
NAME OF PETITIONER : CA V. Venkata Sivakumar (RP)
M/s Oceanic Edibles International Ltd
NAME OF RESPONDENT : Indian Overseas Bank & 3 Others
SECTION : 60(5) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

ORDER

Due to administrative reasons, the matter reposted to **17.06.2021**.


(K.NATARAJAN)
Deputy Registrar

MS